

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/1072/2018

Date of decision: 16.01.2019

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. Sunita Rani, aged 55 years, Wd/o Late Shri Satish Kumar, R/o House No.2816, Guru Teg Bahadur Nagar, Kharar, District S.A.S. Nagar, Mohali Punjab, PIN CODE-140301.
2. Reeta Kumari, aged 42 years, W/o Shri Rajesh Kumar, R/o House No.B022/2886, Village Chhajumajra Colony, Kharar, Tehsil Kharar, District S.A.S. Nagar, Mohali, Punjab, PIN CODE-140301.
3. Seema Gupta, aged 39 years, D/o Shri R.K. Gupta, R/o House No.1722/7, Naya Bazar, Near P.W.D. Rest House, Nahan, Himachal Pradesh, PIN CODE-173001.
4. Ranjna Pathak, aged 46 years, W/o Shri Rajiv Pathak, R/o House No.3159/2, Sector 46-C, Chandigarh, PIN CODE-160047.
5. Anjana Bhardwaj, aged 35 years, W/o Shri Ajay Kumar, R/o House No.424, Sector 33-A, Chandigarh, PIN CODE-160020.
6. Avinash Kumar Singh, aged 46 years, S/o Late Shri Shree Govind Singh, R/o Govind Bhawan, Club Road, Aurangabad, Bihar, PIN CODE-824101.
7. Binoy Kumar Shaw, aged 48 years, S/o Late Shri Giridhari Shaw, R/o 65/25/9, Mahesh Jan Nagar Road, Post Office Pravash Nagar, Police Station Seram Pore, District Hooghly, West Bengal, PIN CODE-712249.

8. Nirbhay Kumar, aged 36 years, S/o Late Bajrang Bali Mishra, R/o Village Raghopur, Post Office Bihta, District Patna, Bihar, PIN CODE-801103.
9. Dipak Jha, aged 31 years, S/o Sir Indrakant Jha, R/o Village Bikrampur, Post Office Sahadai Buzurg, District Vaishali, Bihar, PIN CODE-844509.
10. Sunil Prasad, aged 43 years, S/o Sri Ramapati Sahu, R/o Village Deori, Post Office Gotibandh, Police Station Dumariya, District Gaya, Bihar, PIN CODE-824206.
11. Mohd. Atiq Khan, aged 39 years, S/o Shri Hamid Khan, R/o 112/66, Benajhabar, Kanpur, Uttar Pradesh, PIN CODE-208002.



1. Union of India through its Secretary, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001.
2. The Director General, Department of Labour Bureau, SCO 28-31, Sector 17-A, Chandigarh-160017.
3. Under Secretary, Department of Labour Bureau, SCO 28-31, Sector 17-A, Chandigarh-160017.

... RESPONDENTS

PRESENT: Sh. Arun Takhi, counsel for the applicants.
Sh. Sanjay Goyal, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Heard.
2. Learned counsel for the applicants submitted that this O.A. may also be disposed of in the same terms as in O.A. No.60/1013/2018 titled **Prinyankar Das & others vs. UOI & Ors.** as the case of the applicants is identical to the applicants in that case, wherein respondent department itself has suffered a statement that they will allow contractual employees to continue on new project, if they are otherwise found eligible and vacancies are available.
3. Issue notice to the respondents.
4. Sh. Sanjay Goyal, SCGC, appears and accepts notice on behalf of the respondents and submitted that case of the applicants will also be considered along with other candidates, as indicated in aforesaid O.A.
5. Accordingly, the O.A. stands disposed of in the same terms as in the case of Prinyankar Das (supra). No costs.

(P. GOPINATH)
MEMBER (A)

Date: 16.01.2019.
Place: Chandigarh.

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(SANJEEV KAUSHIK)
MEMBER (J)